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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/237/2016
NAME OF THE PETITIONER(S) : VARADHARAJAN & ANOTHER
NAME OF THE RESPONDENT(S) : UDHAYEM LEASING & INVESTMENT LTD
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	A. Aridai 9445402093	Counsel for Petitioner	A. Aridai
2	Mrs. Ramakrishnan Venkateshwaran Senior Counsel for C. Sivashankaran	Counsel for R2.	C. Sivashankaran

ORDER

The matter is called. No representation for the Applicant. Counsel for R2 present. The case is adjourned. The counsel for R2 undertakes to inform the Counsel for the Petitioner as well the Petitioner. Put up on 29.08.2017 at 10.30.

S. Vijayaraghavan

(S. Vijayaraghavan)
Member (Technical)
HV

(Ch. Md. Sharief Tariq)
Member (Judicial)